

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(IB)-2494(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 28.08.2018

NAME OF THE PARTIES: Chrome Infosoft Solutions Pvt. Ltd.
v/s.
Writer Business Services Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

On the withdrawal memo filed by the Petitioner's Counsel, this Company
Petition is hereby **dismissed** as withdrawn.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Encl.: Withdrawal Memo